

In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 16-06-2021

Morning Session	Afternoon Session
Evidence/Arguments	Evidence/Arguments
1.CC.7883/2016	1.CC.7597/2013
2.CC.8391/2017	2.CC.5633/2016
3.CC.12000/2018	3.CC.7677/2016
4.Cmis.697/2019	4.CC.916/2019
5.Cmis.698/2019	5.Cmis.366/2019
6.CC.2500/2019	6.CC.11743/2019
7.CC.11321/2019	7.PCR.326/2021
8.CC.12159/2019	8.Cmis.148/2020
9.CC.7853/2020	9.PCR.589/2019
10.CC.7898/2020	10.CC.5006/2016
11.CC.7949/2020	11.CC.1107/2015
12.CC.4114/2020	12.CC.1106/2015
13.CC.5111/2020	13.CC.916/2019
14.CC.5116/2020	14.CC.3933/2020
15.CC.2362/2020	15.CC.7948/2020

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of Addl.Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 16-06-2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.642/2016	1.PCR.25/2017
2.CC.6338/2019	2.PCR.69/2017
3.CC.6459/2019	3.CC.1006/2017
4.CC.1119/2012	4.CC.5953/2018
5.CC.4044/2013	5.CC.2652/2020
6.CC.1587/2014	6.PCR.126/2020
7.PCR.90/2013	7.PCR.129/2020
8.PCR.86/2015	8.CC.11197/2020
9.PCR.658/2015	9.CC.2280/2021
10.CC..2504/2016	10.C.misc.403/2018
11.C.misc.28/2016	11.CC.5485/2018
12.CC.12/2017	12. Cr.540/2017

Note:All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**